

Statement

Figures of procurement, sale and export of Jute year-wise since 1971-72.

Year	Procurement	Internal Sales (In '000 Bales of 180 KGs)	Export
1971-72	3.9	0.7	68.2
1972-73	89.3	186.4	27.9
1973-74	724.8	825.0	196.8
1974-75	560.9	523.0	398.6
1975-76	580.7	667.0	121.1
1976-77	813.4	939.5	16.8
1977-78	67.7	123.4	18.2
1978-79	330.8	1.9	27.7
1979-80	868.5	210.0 (estimated)	Nil

Take-over of Wholesale Trade in Raw Jute

1428. SHRI JYOTIRMOY BOSU:
Will the Minister of COMMERCE be pleased to state:

(a) what action, if any, has been taken by Government to ensure remunerative prices to the jute growers;

(b) whether Government are considering to take-over the entire wholesale trade in raw jute; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Government fixes a statutory minimum price for varieties and grades of jute and mesta. The Jute Corporation of India will play its role in providing requisite price support operations, through larger involvement of co-operatives, progressively intensifying purchases from primary markets etc.

(b) No, Sir.

(c) It is not considered necessary to do so at this stage.

Printing of Fake Notes

1429. SHRI MOOL CHAND DAGA:
Will the Minister of FINANCE be pleased to state:

(a) the number of fake notes cases registered in the country in 1979-80 so far;

(b) the number of cases in which punishment has been awarded; and

(c) the steps which Government have taken to check the printing of fake notes in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) According to the information received from the Central Bureau of Investigation, the total number of fake note cases registered in the country during the period from 1st April, 1979 to 31st March, 1980 was 295.

(b) Information regarding the number of cases in which the punishment has been awarded is not available. The same will have to be collected from the various Courts spread all over the country. Time and labour

involved for that will not be commensurate with the purpose.

(c) The law provides for deterrent punishment for offences relating to counterfeiting of currency notes. The State Police authorities keep a constant vigil in this regard and organise raids on information about counterfeiting being done by any person. The Central Bureau of Investigation also keeps the problems of counterfeiting of currency under continuous study by keeping records of different techniques adopted and by reviewing periodically the appearance of counterfeit Indian currency. A 'Cell' has also been created in their Economic Offences Wing to undertake investigations of serious offences of counterfeiting currency and co-ordinate the investigations in the States

Duty List of Income Tax Inspectors

1430. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether the duty list of Income-tax Inspectors in the Income-tax Department has been finalised;

(b) if not, what are the reasons for not finalising the duty list of Income-tax Inspectors and since when it is pending with the Central Board of Direct Taxes;

(c) whether the Work Study for Inspectors has been resumed; and

(d) by which time, it is to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). The duty list of Income-tax Inspectors has been finalised and is likely to be issued very shortly.

(c) The Work Study for Inspectors will be taken up after the duty list of Inspectors is issued.

(d) A work study will be fruitful only when the work flow on the basis of the new duty list gets stabilised.

The study itself is likely to be time consuming as it will have to be spread over at least a period of 6 months. No clear indication can be given at this stage about its completion.

Alloy Steel Plant, Durgapur

1431. SHRI NIREN GHOSH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Alloy Steel Plant, Durgapur had original blue print to produce cold stainless steel; and

(b) if so, the reasons why that has not been done so long?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Cold rolled stainless steel is already being produced at Alloy Steels Plant, Durgapur. A mill for this purpose was installed in 1968-69.

Rate of Inflation

1432. DR. FAROOQ ABDULLAH: SHRI GHULAM RASOOL KOCHACK:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the inflation rate has crossed the 20 per cent mark compared to last year;

(b) whether the index for wholesale prices during the week ended May 17, 1980 stood at Rs. 239.0 compared to 237.1 the previous week;

(c) if so, whether at this level, the index was higher by 0.8 per cent than the previous week which is a record one;

(d) if so, the main reasons for this unprecedented rise; and

(e) what were the items on which this rise has occurred and steps taken to check this?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI